The Constitution (Scheduled Castes) Order (Amendment) Act, 2007

रजिस्टी सं. डी. एल. - (एन) 04/0007/2003-07

REGISTERED NO. DL-(N)O4/0007/2003-07



असाधारण EXTRAORDINARY

भाग II - खण्ड 1 PART II - Section 1

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

[सं 38] नई दिल्ली, बृहस्पतिवार, अगस्त ३०, २००७ / भाद्र ८, १९२९

[No. 38] NEW DELHI, THURSDAY, AUGUST 30,2007 / BHADRA 8, 1929

इस भाग में भिन्न पृष्ठ दी जाती है जिससे की यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, the 30th August, 2007/8 Bhadra. 1929 (Saka)

The following Act of Parliament received the assent of the President on the 29th August, 2007 and is hereby published for general information:-

THE CONSTITUTION (SCHEDULED CASTES) ORDER (AMENDMENT) ACT, 2007
No. 31 OF 2007

[29th August, 2007]

An Act further to amend the Constitution (Scheduled Castes) Order, 1950.

Be it enacted by Parliament in the Fifty-eighth Year of the Republic of India as follows:-

1. This Act may be called the Constitution (Scheduled Castes) Order (Amendment) Act, 2007. (Short title.)

(C.O.19.) 2. In the Schedule to the Constitution (Scheduled Castes) Order, 1950,- (Amendment of the Schedule.)

- a. in PART V. Haryana ,
 - i. for entry 5, substitute -
 - "5. Batwal, Barwala";
 - ii. for entry 24, substitute -
 - "24. Megh, Meghwal";
- b. in PART VIII. Kerala, for entry 61, substitute -

- "61. Thandan (excluding Ezhuvas and Thiyyas who are known as Thandan, in the erstwhile Cochin and Malabar areas) and (Carpenters who are known as Thachan, in the erstwhile Cochin and Travancore State)"; c. in PART IX. **Madhya Pradesh**, for entry 2, substitute -
- d. in PART X. Maharashtra,
 - i. for entry 8, substitute -
 - "8. Basor, Burud, Bansor, Bansodi; Basod";
 - ii. for entries 11 and 12, substitute -
 - "11. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar, Chamari, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Mochi, Telegu Mochi, Kamati Mochi, Ranigar, Rohidas, Nona, Ramnami, Rohit, Samgar, Samagara, Satnami, Surjyabanshi, Surjyaramnami, Charmakar, Pardesh Chamar;
 - 12. Bhangi, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmalli, Hela";
- e. in PART XIII. Orissa ,
 - i. for entry 19, substitute -
 - "19. Chamar, Chamara, Chamar-Ravidas, Chamar-Rohidas, Mochi, Muchi, Satnami";
 - ii. for entry 42, substitute -
 - "42. Kandra, Kandara, Kadama, Kuduma, Kodma, Kodarna";

"2. Bagri, Bagdi (excluding Rajput, Thakur sub-castes among Bagri, Bagdi)";

- f. in PART XIV. Punjab, after entry 38, insert -
 - "39. Mahatam, Rai Sikh";
- g. in PART XXIII. **Chhattisgarh**, after entry 43, insert "44. Turi".

BRAHM AVTAR AGRAWAL, Additional Secretary to the Govt. of India.

Site is designed and hosted by National Informatics Centre.

Contents on this website is published and managed by the Ministry of Social Justice and Empowerment. For any query regarding this website Please contact the "Web Information Manager: Shri Shyam Kapoor, Joint Secretary and eMail: shyam.kapoor@nic.in

© 2009 Ministry of Social Justice and Empowerment. All rights reserved.